

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA –MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.02.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 116/9/HDB/2020
NAME OF THE COMPANY	Maruti Rich Ventures Pvt Ltd
NAME OF THE PETITIONER(S)	Arham Iron&Steel Industries
NAME OF THE RESPONDENT(S)	Maruti Rich Ventures Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Abhay Kumar Jain	Advocate		For Abhay Kumar Jain Adv.
			M. V. Agarwal Adv.

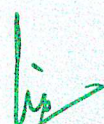
Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for the Operational Creditor present. Counsel for the Respondent absent and no representation. Counsel for Operational Creditor is directed to send notice to Respondent for appearance and file proof of service. Put up the matter on 05.03.2020.


MEMBER TECHNICAL


MEMBER JUDICIAL